

**THE BANKING COMPANIES (LEGAL PRACTITIONERS' CLIENTS'  
ACCOUNTS) REPEAL ACT, 2001**

**No. 20 OF 2001**

**[26th August, 2001.]**

**An Act to repeal the Banking Companies (Legal Practitioners' Clients'  
Accounts) Act, 1949.**

**BE it enacted by Parliament in the Fifty-second Year of the Republic of India as follows:—**

**1. This Act may be called the Banking Companies (Legal Practitioners' Clients' Accounts) Repeal Act, 2001.**

**Short title.**

**2. The Banking Companies (Legal Practitioners' Clients' Accounts) Act, 1949 is hereby repealed.**

**Repeal of Act  
46 of 1949.**